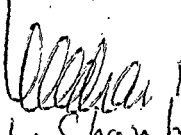
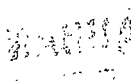


C.A.T. Bench, Jaipur

Date of Order	Orders
17-7-02	None present for either side In the interest of justice, the case is adjourned for 5-8-02.  M. L. CHAUHAN MEMBER (JUDICIAL)  (H. O. GUPTA) ADMINISTRATIVE MEMBER
5.8.2002	None for either side List on 21.8.2002.  (M. L. Chauhan) M (J)  (H. O. Gupta) M (A)
<u>21-8-2002</u>	Mr. K. L. Thawani, Counsel for the applicant Mr. V. D. Sharma, Counsel for the respondents Order dictated separately. C.P. is dismissed.  (GOPAL SINGH) ADMINISTRATIVE MEMBER  G. L. GUPTA VICE CHAIRMAN